

factors and on the basis of the recommendation of the Second Pay Commission. The circumstances have not changed to warrant reconsideration of this decision.

Radio Broadcast of Development Plans

1105 SHRI BISHWANATH ROY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether in view of the increasing importance of propaganda for development plans in the rural area, Government have prepared any plan for radio broadcast from new centres in different States ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : The following measures have been taken with a view to providing radio support to development plans in rural areas :

(i) A number of new stations are being set up in the Fourth Plan in those parts of the country which were not covered by medium wave service. The relay stations (auxiliary centres) which were set up in these areas earlier are being upgraded as full-fledged programme originating stations according to a phased programme. This will extend radio coverage of rural areas.

(ii) Support to development plans is one of the main objectives of radio programmes.

(iii) Farm & Home Units are being set up at all stations. Twentyseven such centres have been set up and 19 more will be set up during the Fourth Plan. These Units pay particular attention to programmes for agricultural development and health and nutritional education and rural development.

Mizo-Sankrak Raids in Tripura

1106. SHRI DASARATHA DEB : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the total number of Mizo-Sankrak raids that had taken place in border areas of Tripura during the last 2 years ;

(b) the total estimated loss suffered by the Government and the public ;

(c) the number of Mizos arrested in connection with these raids , and

(d) the steps taken to protect the border areas from such raids ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) to (d) Facts are being ascertained from the Government of Tripura.

Places Raided by Mizo-Sankrak in Tripura

1107. SHRI DASARATHA DEB : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of places raided by Mizo-Sankrak in Tripura border during the last two years and the number of families affected ; and

(b) whether any financial assistance has been given to those affected ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHSIN) : (a) and (b) Facts are being ascertained from the Government of Tripura.

Setting up of Spinning Mill and Jute Mill in Tripura

1108 SHRI DASARATHA DEB : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Government of Tripura have recommended setting up of a Spinning Mill and a Jute Mill in Tripura ; and

(b) whether the Central Government have since given necessary permission for the setting up of these mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). No proposal has been received for setting up of a cotton spinning mill in Tripura. However, Tripura Administration have proposed that a Jute mill should be set up in Tripura. This will be taken up after Government have consi-

dered the Report of the Committee set up to examine the feasibility of establishing new Jute Mills in certain Jute growing areas including Tripura.

Uneconomic Tea Estates in Tripura

1109. SHRI DASARATHA DEB : Will the Minister of FOREIGN TRADE be pleased to state :

(a) the number of uneconomic Tea Estates if any, in Tripura ;

(b) whether some of these Estates remain closed most of the time ; and

(c) if so, the steps Government propose to take to keep them running ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b). Out of 55 tea gardens in Tripura, about fifty per cent could be said to be uneconomic. Government are, however, not aware of any of these tea gardens, remaining closed most of the time, being uneconomic.

(c) Does not arise.

Detenus in Tripura under Orissa Preventive Detention Act as Extended to Tripura

1110. SHRI DASARATHA DEB : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether there is any person in Tripura now under detention under the Orissa Preventive Detention Act as extended to Tripura ; and

(b) if so, what are the grounds of their detention against each detenu ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and (b). According to the information received from the Tripura Administration, six persons are in detention in Tripura under the Orissa Preventive Detention Act, 1970, as extended to the Union Territory of Tripura. They have been detained for activities prejudicial to the maintenance of public order.

Super Express Telegraph service

1111. SHRI S. C. SAMANTA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether for the first time in the country a "Super Express Telegraph Service" between Delhi and Bombay was recently inaugurated ;

(b) if so, the reason for taking up Delhi-Bombay service alone ;

(c) the additional cost involved in the project and how much will be charged from the sender ; and

(d) how it compares with the "Lightning" Call charges and timing in Telephones ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Yes. This is limited to telegrams addressed to telephone numbers.

(b) Delhi-Bombay route was selected to begin with as an experimental measure

(c) No additional cost. Senders are charged only the usual express telegram charges

(d) Lightning telephone calls are charged 8 times the basic charge of an ordinary call for the same duration, whereas in case of super express telegraph service only express charges are levied.

Overhauling of Intelligence Bureau

1112. SHRI N. K. SANGHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the entire Intelligence Organisation is being overhauled to make it function more effectively and that as a first step, the present top officials of the Intelligence Bureau are under orders of transfer, and

(b) whether important wings of the Bureau will hereafter be headed by civilians unconnected with the Police or the Army ?